

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 145 of 2020

IN THE MATTER OF:

Vision Millennium Exports Private Limited **...Appellant**

Vs

Edelweiss Rural & Corporate Services Limited **....Respondent**

Present:

For Appellant: Present but not marked appearance.

**For Respondents: Mr. Krishna Dev J. and Mr. Piyush Sharma,
Advocates**

ORDER

24.01.2020 Issue notice.

2. Advocate Shri Krishna Dev J is present for Respondent on Caveat. Service of formal notice on him is dispensed with.
3. Respondent may file Reply Affidavit within 15 days. Rejoinder, if any, may be filed by the Appellant in another two weeks.
4. List the Appeal 'For Admission (After Notice)' on **24th February, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)